

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.24
C.P. No.25/GB/2022**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J):
Hon'ble Shri Subrata Kumar Dash, Member (T):**

**Hearing through
Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023**

In the matter of:

The Registrar of Companies (ROC), NER
Vs.
Ispat Sheets Ltd. & Five Others.

Section: U/s 271(c) of Companies Act, 2013.

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MR. U. K. SAHOO	ROC	Petitioner	Present in Video
2	.NONE	-	Respondents	Conference

ORDER

Date of Order: 19.05.2023

The matter is taken up for hearing through Video Conferencing. No one appeared from the Respondent side. Heard the Learned Representative of ROC. Matter is adjourned.

2. **List the matter on 16.06.2023.**

Sd/-

**(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**